

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2883  
ANSWERED ON:30.03.2012  
MIGRATION OF TRIBES  
Bhagat Shri Sudarshan;Singh Shri Pradeep Kumar

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the cases of migration of tribals have come to the notice of the Government;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has formulated any policy to arrest this trend and to rehabilitate such tribals; and
- (d) if so, the details thereof alongwith the other steps taken/proposed to be taken to check such migration?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): Yes, Sir.
- (b): The detail is given in the Table below.

Migration rate for Scheduled Tribe (Number of migrants per 1000 persons)

All-India

Social Group	Category of persons	
	Rural	Urban

	Male	Female	Person	Male	Female	Person
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Scheduled Tribes (1999-2000)	56	357	204	282	411	345
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All social group (1999-2000)	69	426	244	257	418	334
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Scheduled Tribes (2007-2008)	47	440	238	288	430	356
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All Social group (2007-2008)	54	477	261	259	456	354
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(Source: NSS 64m Round Report No. 553)

(c): The reasons of migration include, (i) in search of employment, (ii) in search of better employment, (iii) business, (iv) to take up employment/better employment, (v) transfer of service/contract, (vi) proximity to place of work, (vii) studies, (viii) natural disaster (drought, flood, tsunami, etc.), (ix) social/political problems (riots, terrorism, political refugee, bad law and order, etc.), (x) displacement by development project, (xi) acquisition of own house/flat, (xii) housing problems, (xiii) health care, (xiv) post-retirement, (xv) marriage, (xvi) migration of parent/earning member of the family, (xvii) others and (xviii) reasons not known. (Source: NSS 64th Round Report No. 553)

(d): This Ministry does not have a rehabilitation policy for migrating tribals. Individuals migrate for varying reasons. The Central Government and the State Government programmes and policies help address different requirements/issues.